

3. Introduction of Reserve Trained Pool system for Class IV and converting the present casual labour as R.T.P. as has been done in respect of short duty staff in Class III cadre.

4. Regularisation of all casual labour including part time employees paid from the contingencies and ED employees working in RMS with or without sponsorship of employment exchange.

Import of Entire power to Plant to Achieve Sixth Plan Target

404. SHRI MADHAVRAO SCINDIA: Will the Minister of ENERGY be pleased to state:

(a) whether Government have lately decided to import entire power plants to achieve Sixth Plan Power target and to make up for the heavy slippages anticipated in additional generating capacity at the end of the Plan. and

(b) if so, what are the details of the decision?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) and (b): No, Sir. Out of the total capacity of 19666 MW envisaged for the Sixth Plan, the share of import is hardly 11 per cent. Primary reliance for procurement of power generating equipment is on indigenous manufacturers. Sometimes, however, the import of equipment has to be resorted to selectively on merits under special circumstances. The equipment may be imported where the projects from part of the World Bank assistance, assistance from bilateral sources or where credit facilities are readily available. Some specialised equipments, which are outside the manufacturing range of the indigenous manufacturers, are also imported depending upon the totality of the circumstances obtaining in the question.

Oil/Gas Struck in Godavari-Krishna Basin

405. SHRI MADHAVRAO SCINDIA: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that substantial quantities of oil and gas have been struck recently in the new offshore well G-2-2, in the Godavari Krishna basin;

(b) if so, what is the precise assessment about the presence of oil and gas reserves in the area; and

(c) what steps have been and are being taken for fuller exploration and exploitation of the reserves?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) and (b) Oil has been struck in structure named G-2 in the Godavari Offshore basin on 14/15th February 1983. On production testing, a flow of 865 barrels per day through a 1/4" choke and 1700 barrels per day through a 3/8" choke has been observed. Before an assessment of the oil & gas reserves in this structure can be made and data analysed. This discovery further enhances the possibilities of finding commercial accumulations of hydrocarbons in this basin.

(c) 15 prospects have been delineated and 2 rigs are at present drilling in this area. A third rig is also proposed to be brought over from the Western Coast to start operations in this area.

Exploitation of Labour by Contractors and Existence of Bonded Labour in the Country

406. SHRI MADHAVRAO SCINDIA: SHRI CHINTAMANI PANIGRAHI:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) have Government collected any data to ascertain the extent of wide-